

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

- 1. Shri Bhanu Bhushan, Member**
- 2. Shri R. Krishanmoorthy, Member**

**Petition No. 131/2005**

**In the matter of**

Approval of transmission tariff for 400 kV Nathpa-Jhakri transmission system in Northern Region for the period from 1.4.2004 to 31.3.2009 and additional capitalization for the period 2001-04.

**And in the matter of**

Power Grid Corporation of India Ltd., Gurgaon

**... Petitioner**

Vs

1. Himachal Pradesh State Electricity Board, Shimla
2. Punjab State Electricity Board, Patiala
3. Haryana Vidyut Prasaran Nigam Ltd., Panchkula
4. Power Development Deptt. Govt of Jammu & Kashmir, Jammu
5. Uttar Pradesh Power Corporation Ltd., Lucknow
6. Delhi Transco Ltd, Delhi
7. Chandigarh Administration. Chandigarh
8. Uttranchal Power Corporation Ltd, Dehradun
9. Rajasthan Power Procurement Centre, Jaipur
10. Ajmer Vidyut Vitaran Nigam Ltd., Ajmer
11. Jodhpur Vidyut Vitaran Nigam Ltd., Jodhpur
12. Jaipur Vidyut Vitaran Nigam Ltd., Jaipur
13. Northern Central Railway, Allahabad,

**.. Respondents**

**ORDER**

This petition was filed by the petitioner, PGCIL for approval for transmission charges for the elements of 400 kV Nathpa-Jhakri transmission system in Northern Region for the period from 1.4.2004 to 31.3.2009 and additional capitalization for the period 2001-04, based on the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2004. The Commission had determined the transmission charges vide its order dated 22.9.2006. The summary of the transmission charges approved under order dated 22.9.2006 is given hereunder:

(Rs. in lakh)

	2004-05	2005-06	2006-07	2007-08	2008-09
Return on equity	4227.18	4227.18	4227.18	4227.18	4227.18
Interest on loan	6708.26	5889.89	5068.07	4245.92	3486.84
Depreciation	4248.01	4248.01	4248.01	4248.01	4239.13
Advance Against Depreciation	2632.41	2733.91	2903.82	3071.71	2644.12
O & M expenses	1958.79	2037.25	2119.90	2202.60	2292.61
Interest on working capital	552.90	584.04	593.06	600.00	588.17
<b>Total</b>	<b>20327.55</b>	<b>19720.28</b>	<b>19160.04</b>	<b>18595.42</b>	<b>17478.05</b>

2. In para 36 of the said order dated 22.9.2006, the summary of Advance Against Depreciation allowed is given as under:

(Rs. in lakh)

S.No	Assets	2004-05	2005-06	2006-07	2007-08	2008-09
1.	315 MVA ICT-II at Malerkotla sub-station	0.00	0.00	0.00	0.00	0.00
2.	400 KV Hissar- Jaipur transmission line with associated bays	0.00	0.00	0.00	174.22	179.81
3	400 KV Bawana- Bhiwani transmission line (Ckt-I) and Bawana- Bhiwani transmission line (Ckt-II) with associated bays	87.60	166.72	166.72	166.72	166.72
4	400 KV D/C Abdullapur-Bawana transmission line with associated bays, 315 MVA ICT-II at Abdullapur sub-station, 220 KV Jorian (HVPNL) bay at Abdullapur sub-station; and 400 KV D/C Nalagarh- Hissar transmission line with associated bays	0.00	1659.00	1930.74	1930.74	1532.38
5	ICT- I at Nalagarh with associated bays	0.00	0.00	0.00	0.00	0.00
6	ICT- II at Nalagarh with associated bays	0.00	0.00	0.00	0.00	0.00
7	ICT-II at Jalandhar with associated bays	81.56	81.56	81.56	81.56	77.18
8	Bus Reactor with associated bays at Nalagarh	0.00	0.00	0.00	0.00	0.00
9	ICT-I at Jaipur (Bassi) with associated bays	0.00	0.00	81.63	103.82	103.82
10	2 Nos. LILO bays associated with ICT-I at Jaipur	0.00	0.12	8.37	8.37	8.37
11	ICT-II at Jaipur (Bassi)with associated bays	0.02	40.50	40.50	40.50	40.50
12	220 KV D/C Jalandhar- Dasuya transmission line along with associated bays at Jalandhar & Dasuya	0.00	38.46	74.44	74.44	74.44
13	LILO of Chamera- Moga transmission line along with associated bays at Jalandhar	0.00	0.00	88.16	214.93	214.93
14	400 KV D/C Nathpa Jhakri- Nalagarh transmission line with associated bays and 2 nos. 400 KV bays at Nalagarh for Kunihar	1512.57	1522.82	1560.34	1601.46	1393.40
15	400 KV D/C Nathpa Jhakri-Abdullapur transmission line, ICT-I, Bus Reactor and 2 Nos 220 KV bays at Abdullapur for Tepla(HVPNL)	1119.82	1132.01	1132.01	1132.01	912.48
	<b>Total</b>	<b>2632.41</b>	<b>2733.91</b>	<b>2903.82</b>	<b>3071.71</b>	<b>2644.12</b>

3. It has been noted that there is an arithmetical error in totalling Advance Against Depreciation inasmuch as Advance Against Depreciation allowed for the assets at serial No. 1 to 11 of the table given above has not been considered in the total given at the end. We are satisfied that the error now noticed in totalling of Advance Against Depreciation is of clerical nature, has inadvertently entered into the order and needs to be corrected.

4. Accordingly, the table in para 36 of the said order dated 22.9.2006 shall be substituted as under:

(Rs. in lakh)

S.No	Assets	2004-05	2005-06	2006-07	2007-08	2008-09
1.	315 MVA ICT-II at Malerkotla sub-station	0.00	0.00	0.00	0.00	0.00
2.	400 KV Hissar- Jaipur transmission line with associated bays	0.00	0.00	0.00	174.22	179.81
3	400 KV Bawana- Bhiwani transmission line (Ckt-I) and Bawana- Bhiwani transmission line (Ckt-II) with associated bays	87.60	166.72	166.72	166.72	166.72
4	400 KV D/C Abdullapur-Bawana transmission line with associated bays, 315 MVA ICT-II at Abdullapur sub-station, 220 KV Jorian (HVPNL) bay at Abdullapur sub-station; and 400 KV D/C Nalagarh- Hissar transmission line with associated bays	0.00	1659.00	1930.74	1930.74	1532.38
5	ICT- I at Nalagarh with associated bays	0.00	0.00	0.00	0.00	0.00
6	ICT- II at Nalagarh with associated bays	0.00	0.00	0.00	0.00	0.00
7	ICT-II at Jalandhar with associated bays	81.56	81.56	81.56	81.56	77.18
8	Bus Reactor with associated bays at Nalagarh	0.00	0.00	0.00	0.00	0.00
9	ICT-I at Jaipur (Bassi) with associated bays	0.00	0.00	81.63	103.82	103.82
10	2 Nos. LILO bays associated with ICT-I at Jaipur	0.00	0.12	8.37	8.37	8.37
11	ICT-II at Jaipur (Bassi)with associated bays	0.02	40.50	40.50	40.50	40.50
12	220 KV D/C Jalandhar- Dasuya transmission line along with associated bays at Jalandhar & Dasuya	0.00	38.46	74.44	74.44	74.44
13	LILO of Chamera- Moga transmission line along with associated bays at Jalandhar	0.00	0.00	88.16	214.93	214.93
14	400 KV D/C Nathpa Jhakri- Nalagarh transmission line with associated bays and 2 nos. 400 KV bays at Nalagarh for Kunihar	1512.57	1522.82	1560.34	1601.46	1393.40
15	400 KV D/C Nathpa Jhakri-Abdullapur transmission line, ICT-I, Bus Reactor and 2 Nos 220 KV bays at Abdullapur for Tepla(HVPNL)	1119.82	1132.01	1132.01	1132.01	912.48
	<b>Total</b>	<b>2801.57</b>	<b>4641.19</b>	<b>5164.47</b>	<b>5528.77</b>	<b>4704.03</b>

5. As a consequence of correction of the error in the totalling of Advance Against Depreciation, the petitioner's entitlement to the transmission charges works out as under:

	(Rs. in lakh)				
	2004-05	2005-06	2006-07	2007-08	2008-09
Return on equity	4227.18	4227.18	4227.18	4227.18	4227.18
Interest on loan	6708.26	5889.89	5068.07	4245.92	3486.84
Depreciation	4248.01	4248.01	4248.01	4248.01	4239.13
Advance Against Depreciation	2801.57	4641.19	5164.47	5528.77	4704.03
O & M expenses	1958.79	2037.25	2119.90	2202.60	2292.61
Interest on working capital	552.90	584.04	593.06	600.00	588.17
<b>Total</b>	<b>20496.71</b>	<b>21627.56</b>	<b>21420.69</b>	<b>21052.48</b>	<b>19537.96</b>

6. As a consequence, the table given under para 42 of the order dated 22.9.2006 stands substituted by the table given under para 5 above.

Sd/  
**(R. KRISHNAMOORTHY)**  
**MEMBER**

sd/  
**(BHANU BHUSHAN)**  
**MEMBER**

**New Delhi, dated the 14th May 2007**